

(c) and (d). 264 posts have been created by the Municipal Corporation of Delhi to accommodate the part time Safai Karamcharis on regular basis. Further, more than 50 part time Safai Karamcharis have been regularised and full time Safai Karamcharis.

Recognition of Acupuncture Medical Science

1053. SHRI MAHENDRA SINGH MEWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether acupuncture Medical Science is recognised by the Government;

(b) if not, the reasons therefor; and

(c) the criteria that have to be met by institutions wishing to start training courses in this, with proper governmental recognition and affiliations?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAICHOWDHARY): (a) to (c). This is not a formally recognised system in India. Therefore, no regulations have been framed for training courses in this system. However, some practitioners, who may be practising acupuncture after getting training, are not prevented from practising it.

Safety of Ayurvedic Drugs

1054. SHRI MAHENDRA SINGH MEWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the potential hazards posed by the indiscriminate preparations sold as Ayurvedic medicines;

(b) what are the effective checks exer-

cised to ensure the authenticity of claimed efficacy and safety; and

(c) the training facilities available for drug control personnel with an ayurvedic background?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. SHAKEELUR REHMAN): (a) Under the provisions of Drugs and Cosmetics Act, 1940, as amended from time to time, only such Ayurvedic medicines can be sold in the market, which are prepared under manufacturing licence.

(b) Licence for manufacturing is provided by licensing authority after technical examination and scrutiny.

(c) The Pharmacopoeial Laboratory for Indian Medicine. Ghaziabad conducts short term training for Ayurvedic Drug Inspectors from time to time.

[*Translation*]

Revival of closed Textiles Mills in Gujarat

1055. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government of Gujarat have formulated a scheme to revive the closed textile mills;

(b) if so, the salient features thereof;

(c) the number of closed textile mills which have been revived under this scheme and the number of mills likely to be revived during 1990-91;

(d) whether the Union Government have approved the scheme;

(e) whether the Union Government